

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.54 - CP 215 of 2017

**Proceedings under Section 241-242-244**

**IN THE MATTER OF:**

Kishorebhai Ramjibhai Kakadiya & Ors  
V/s  
Rim Concrete Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 14/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajiv Chawla, Ld. Adv. for Mr. Arjun Sheth, Ld. Adv.  
For the Respondent : Mr. Ravi Pahwa, Ld. Adv.

**ORDER**

The pleadings are complete.

The matter stands adjourned to 13.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**